# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS RAJYA SABHA

## UNSTARRED QUESTION NO - 628 ANSWERED ON- 04/12/2025

# ANTI-DOPING TESTING IN SPORTS

#### 628 Dr. SIKANDER KUMAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has made any announcement for enhancing Anti-doping testing in sports;
- (b) if so, the details thereof;
- (c) whether Government has launched any web portal to digitalise planning and management of anti-doping activities and if so, the details thereof;
- (d) whether Government has undertaken various initiatives to prevent doping in Indian sports, with a special focus on high-performance training centres and if so, the details thereof; and
- (e) the details of multi-pronged approach taken towards promoting clean sport and ensuring integrity in the sporting ecosystem in Himachal Pradesh?

#### **ANSWER**

### THE MINISTER OF YOUTH AFFAIRS AND SPORTS

#### (DR. MANSUKH MANDAVIYA)

- (a) & (b): The Government is committed to expanding the Anti-Doping activities to eradicate doping/drug abuse by sportspersons through the National Anti Doping Agency (NADA). NADA has increased its testing capacity considerably, 7751 dope control tests are planned in the current year, as compared to 7474 tests in 2024 and 5794 tests in 2023.
- (c): The Government has recently launched a web portal namely NADA India Data Administration and Management System (NIDAMS) with the objective to digitalize the planning of the testing of athlete, mission order generation, availability of the Doping Control Officers (DCOs) and to overall improve the transparency, accountability, and efficiency in sample collection of athletes in compliance to the WADA International standards.
- (d): NADA is undertaking various initiatives to prevent doping in Indian sports, with a strong focus on High-Performance Training Centres (HPTC) such as:

- (i) Nationwide education programmes to sensitise athletes, coaches, trainers and medical staff on the dangers of doping, prohibited substances, therapeutic use exemptions (TUE), supplements and Whereabouts compliance.
- (ii) NADA runs anti-doping booths and education at major national and international events and partners with Sports Authority of India / Khelo India and State bodies to extend programmes into HPTCs and centre-of-excellence environments. This includes on-site education at training centres used by elite athletes.
- (iii) NADA conducts both in-competition and out-of-competition testing, including testing at training venues and HPTCs. High-performance athletes are included in Registered Testing Pools (RTP) and subject to whereabouts/ADAMS obligations where applicable. This allows frequent, intelligence-led testing of athletes based at HPTCs.
- (iv) Collaborative efforts with National Sports Federations (NSFs), the Sports Authority of India, and academic institutions ensure a unified approach to enhance anti-doping education and compliance.
- (v) Social media campaigns actively promote the "Know Your Medicine" (KYM) app and ADEL, assisting athletes in identifying prohibited substances and preventing inadvertent doping violations.
- (vi) Educational initiatives also extended to continuous updates through TV and radio sessions, audio-visual content, and videos, ensuring athletes and support staff remain informed about the latest regulations and prohibited substances.
- (e): NADA's mandate for implementation of anti-doping programme covers the entire country, including Himachal Pradesh, as part of the national anti-doping programme, under the framework of the World Anti-Doping Agency (WADA) Code. The approach focuses on strengthening education, awareness, testing and digital governance to reduce the risk of doping among athletes and ensure that sports in the region develop in line with global anti-doping standards.

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